

and other Central Services are appointed to posts of Deputy Secretary or equivalent on tenure basis, after which they have to revert back to their parent Services whereas it is not so in the case of C. S. S. officers.

**Complaints From UNCTAD Delegates for Over Charging**

7755. SHRI D. N. PATODIA :  
SHRI GIRRAJ SARAN SINGH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) Whether Government have considered the complaints in the Press that UNCTAD delegates have been overcharged for food, accommodation, taxi service and shop purchases;

(b) whether Government have any staff to watch and correct such tendencies which will discredit our tourist attraction throughout the world; and

(c) the measures taken to dispel the impression so far created ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) No such complaints were received directly from the delegates. A press report stating that a delegate had been overcharged for transport, was investigated, and found to be unsubstantiated.

(b) Although Government does not maintain special inspection machinery for this purpose, any complaint received against approved hotels, transport operators and shops is investigated and suitable remedial action taken. In addition, the Delhi Administration is considering a proposal to set up Tourist Police in Delhi.

(c) Publicity campaigns for the promotion of tourism stress the positive aspects of a holiday in India, and publicity literature for foreign tourists lists the tariffs of hotels approved by the Government; local rates for taxi hire; and the names of shops on the approved list of the Government.

**Allahabad Riots**

7756. SHRI D. N. PATODIA :  
SHRI SITARAM KESRI :  
SHRI ANBUCHZHIAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken

note of the recent communal disturbances in Allahabad :

(b) whether any Commission of Enquiry has been constituted to go into the causes which led to the disturbances ;

(c) whether the anti-social elements were mainly responsible for such incidents; and

(d) to what extent the political parties precipitated the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA)

(a) Yes, Sir.

(b) to (d). The State Government have appointed Shri M. Lal, Member, Board of Revenue, to inquire in to the causes and course of these incidents. Its report is awaited.

**कर्मचारियों का राजनीतिक दलों से सम्बन्ध**

7757. श्री रघुबीर सिंह शास्त्री : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राज्य सरकारों को इस आशय का कोई परिपत्र भेजा है कि सरकारी नौकरी में प्रवेश के लिए किसी राजनीतिक दल से संबंध रखना कोई भ्रष्टाचार नहीं मानी जायेगी;

(ख) यदि हां, तो इस सम्बन्ध में विभिन्न राज्य सरकारों की क्या प्रतिक्रिया है; और

(ग) क्या यह निर्णय प्रतिरक्षा और बंबे-शिक-कार्य सेवाओं पर भी लागू होगा ?

गृह-कार्य मंत्रालय में राज्य मंत्री : (श्री विद्याचरण शुक्ल) : (क) से (ग). एक विवरण सभापटल पर रख दिया गया है। [युक्तकाल में रखा गया। देखिये संख्या LT-947-168]

**विदेशी पर्यटकों से आय**

7758. श्री महाराज सिंह भारती : क्या पर्यटन तथा असेनिक उद्भव्यन मंत्री यह बताने की कृपा करेंगे कि :

(क) चालू वित्तीय वर्ष में विमान यात्रा के परिणाम स्वरूप विदेशी पर्यटकों से विदेशी मुद्रा